C.C.A. 45/2000 in O.A. 1500/99

12.9.2000

Hon'ble Mr. Justice R.R.K. Trivedi, V.C. Hon'ble Mr. S. Dayal, A.M.

The list has veen revised. Nobody is present to press this application for the appllicant. Sri S.D. Kapoor holding brief of Sri G.P.Agarwal for the respondents states that order has already been complied with. In the circumstances the application is dismissed. Notices issued a-re discharged. No order as to costs.

A

v.c.

Nafees.